

TRADE MARKS REGISTRY

AHMEDABAD

.OPPOSITION HEARING LIST FOR THE MONTH OF MARCH-2013.

DATE OF HEARING 04.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	748043/05	Opp. No. AMD-711643	M/s. Cipla Limited, Mumbai/ M/s. Jasani & Company, Rajkot V/S M/s. Intas Pharmaceutic- als, Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	1467140/9	Opp. No. AMD-728160	M/s. Anand & Anand, New Delhi V/S M/s. Parker & Parker Company, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 05.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635271/07	Opp. No. AMD-214394	M/s. Laxmi Oil Pumps & Systems, Solapur, M/s. International Trade Marks Bureau, Mumbai V/S M/s. Creation Textile, Ahmedabad/ M/s. Manoj G. Menda, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	657524/24	Opp. No. AMD-59848	M/s. Anjani Saree Kendra, Delhi/ M/s. Indian Trade Marks Co., Delhi V/S M/s. Anjani Fabrics Limited, Ahmedabad/ M/s. International Trade Marks Bureau, Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 06.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772574/05	Opp. No. AMD-711298	M/s. Lupin Limited, Mumbai/ M/s. India Law Services, Mumbai V/S M/s. Synchem Laborato- ries Pvt. Ltd., Baroda/ M/s. H. K. Acharya & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 08.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	652239/07	Opp. No. AMD-189373	M/s. Shilpa Industries, Ahmedabad/ M/s. K. C. Patel & Co., Ahmedabad V/S M/s. Jai Shree Dies & Compononts, Ahmedabad/ M/s. Raval & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 11.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1579520/08	Opp. No. AMD-740510	M/s. Arjun T. Bhagat, Mumbai V/S M/s. Trade Mark Registration, Jaipur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-16

DATE OF HEARING 12.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	644700/02	Opp. No. AMD-189238	M/s. Associated Electrical Agencies, Mumbai/ M/s. R. K. Dewan & Co., Mumbai V/S M/s. Salora Paints & Chemical, Jaipur/ M/s. Delhi Trade Marks Company, New Delhi	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 13.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	670913/5	Opp. No. AMD-189562	M/s. Glenmark Pharmaceuticals, Ltd., Mumbai/ M/s. Vishesh & Associates, Mumbai V/S M/s. Relish Pharmaceutical Limited, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 18.03.2013.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	564791/30	Opp. No. AMD-52077	M/s. Sachdeva & Sons, Amritsar/ M/s. Arora Registration Service, Amritsar V/S M/s. Maheshwari Industries Pvt. Ltd., Sriganganagar/ M/s. Sharp Trade Mark Company, New Delhi	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons, Amritsar/ M/s. Arora Registration Service, Amritsar V/S M/s. Koteswar Chemfood Industries, Kuthc/ M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
